

List of accused on separate sheet

Filing no. 8340/2020 (B.A.)

Kolay Pahan

Versus

The State of Jharkhand

Advocate for Petitioner

Mr Abhay Kumar Chaturvedi

Defects

4 Trial Court Judgement Rs. 40/- wanting

9 (i) Duly certified typed copies may be filed for annexure 1 pages.

(ii) Names state in para 4 differs from impugned order may be verified/
corrected.

(iii) Parental status of petitioner differs in vak from page 1.